NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP NO.36/241/HDB/2017
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Poddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

counsel for retition	101 (5).		T
Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
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Counsel for Respondent(s):

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Name of the		Designation	e-mail &	signature
Counsel(s)			Telephone no.	/
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Heard, Shri. V. Venkata Rami Reddy, learned counsel for the petitioner and Shri. S. Chidmabaram, learned PCS for the Respondent No.1 & 2 and Mrs. C. Shilpa, learned counsel for the Respondent No.5.

Shri. S. Chidambaram, want to file a reply and requesting time. He is directed to file reply by 17.11.2017 duly serving copy to the other side. The counsel for the petitioner wants to file a rejoinder.

Post the case for final hearing on 17.11.2017.

Member (Technical)

Member (Judicial)